GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF SCHOOL EDUCATION AND LITERACY

RAJYA SABHA
STARRED QUESTION NO. 151
ANSWERED ON 15.03.2023

Audit on smart classes in rural India

151 Shri Shaktisinh Gohil:

Will the Minister of Education be pleased to state:

(a) whether Government has conducted any audit on the coverage, status and functionality of smart classes in rural India;

(b) if so, when such an audit was last conducted and where the report of the same can be accessed, the details thereof; and

(c) details of budgetary allocations, approvals and utilisations for smart classes under various schemes, year-wise from 2019 till date?

ANSWER

THE MINISTER OF EDUCATION
(SHRI DHARMENDRA PRADHAN)

(a) to (c): A statement is laid on the table of the House.

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STATEMENT REFERRED TO IN REPLY TO PART (a) TO (c) OF RAJYA SABHA STARRED QUESTION NO. 151 FOR REPLY ON 15th MARCH, 2023 ASKED BY HON'BLE MP SHRI SHAKTISINH GOHIL REGARDING AUDIT ON SMART CLASSES IN RURAL AREAS.

(a) to (c): Department of School Education and Literacy has launched the Samagra Shiksha – an Integrated Scheme for School Education from 2018-19. It envisages the 'school' as a continuum from pre-school, primary, upper primary, secondary to Senior Secondary levels. It is an overarching programme for the school education sector extending from pre-school to class XII and aims to ensure inclusive and equitable quality education at all levels of school education. Samagra Shiksha is implemented in partnership with all the States and UTs and financial assistance is provided to all States and UTs for various components including strengthening of Smart Classrooms.

However the implementation of Samagra Shiksha lies with the State/UT Governments as Education is in the Concurrent list of the Constitution and majority of the schools are under the administrative control of respective State Government and UT Administration.

The Budgetary Provisions are as follows:

Smart Classrooms: Onetime Non-recurring grant of Rs. 2.40 lakh and the recurring grant of Rs. 0.38 lakh for a period of 5 years.

Till date 82,120 Smart Class rooms have been sanctioned under Samagra Shiksha and 18,783 Smart Class rooms have been made functional by the States / UTs. The State / UT wise details of Smart class rooms sanctions issued both physical and financial and Smart Class rooms already made functional are at **ANNEXURE.**

Department of School Education and Literacy has not conducted any specific audit of Smart Class rooms, however the audit of Samagra Shiksha is an ongoing process. For internal tracking, monitoring of both physical and financial progress and audit of the various components of Samagra Shiksha including Smart Class rooms of the States/UTs, the Department of School Education and literacy has developed a robust MIS portal i.e., PRABANDH (Project Appraisal, Budgeting, Achievements And Data Handling System).

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ANNEXURE REFERRED TO IN REPLY TO PART (a) TO (c) OF RAJYA SABHA STARRED QUESTION NO. 151 FOR REPLY ON 15th MARCH, 2023 ASKED BY HON'BLE MP SHRI SHAKTISINH GOHIL REGARDING AUDIT ON SMART CLASSES IN RURAL AREAS.

The statement showing State/UT-wise details of Smart Class rooms, approvals issued, made functional along with financial details in the last 3 years

Smart Classroom Status - Physical (Approval and Functional) & Financial Approval

States/UTs	Physical								Financial (Rs. in crore)			
	2020-2021		2021-2022		2022-2023		Total		2020-21	2021-22	2022-23	Total
	Approval	Functional	Approval	Functional	Approval	Functional	Approval	Functional	Approval			
Andaman And Nicobar Islands	0	0	0	0	0	0	0	0	0.0	0.0	0.0	0.0
Andhra Pradesh	0	0	1096	0	435	31	1531	31	0.0	26.9	11.6	38.5
Arunachal Pradesh	0	0	0	0	107	36	107	36	0.0	0.0	0.0	0.0
Assam	0	0	3643	1	240	0	3883	1	0.0	87.4	12.7	100.1
Bihar	0	0	2739	0	126	106	2865	106	0.0	65.7	8.2	74.0
Chandigarh	0	0	89	89	95	0	184	89	0.0	2.1	0.6	2.7
Chhattisgarh	2624	2381	2714	922	0	0	5338	3303	63.0	70.9	5.8	139.8
Dadra And Nagar Haveli & Daman & Diu	0	0	84	0	51	13	135	13	0.0	2.0	1.5	3.5
Delhi	78	0	895	0	45	0	1018	0	0.9	21.5	1.1	23.4
Goa	0	0	0	0	0	0	0	0	0.0	0.0	0.0	0.0
Gujarat	1815	420	4335	0	0	0	6150	420	43.5	104.0	0.0	147.5
Haryana	1425	1379	1154	1124	342	155	2921	2658	36.5	29.0	18.4	83.9
Himachal Pradesh	0	0	1632	762	616	303	2248	1065	0.0	39.2	19.1	58.2
Jammu And Kashmir	0	0	518	0	834	0	1352	0	0.0	12.4	22.6	35.0
Jharkhand	0	0	519	303	121	101	640	404	0.0	12.5	3.7	16.2
Karnataka	0	0	0	0	1768	0	1768	0	0.0	0.0	42.4	42.4
Kerala	0	0	115	115	257	0	372	115	0.0	2.8	6.4	9.1
Ladakh	0	0	38	1	8	0	46	1	0.0	0.5	0.1	0.6
Lakshadweep	0	0	0	0	0	0	0	0	0.0	0.2	0.0	0.2
Madhya Pradesh	0	0	700	640	658	2	1358	642	0.0	16.8	19.4	36.2
Maharashtra	0	0	887	0	2405	870	3292	870	0.0	21.3	57.7	79.0
Manipur	0	0	311	311	140	77	451	388	0.0	7.4	4.8	12.2

Meghalaya	0	0	0	0	14	0	14	0	0.0	0.0	0.4	0.4
Mizoram	0	0	201	0	28	13	229	13	0.0	4.8	1.1	5.9
Nagaland	473	473	74	2	47	0	594	475	11.4	2.7	1.2	15.3
Odisha	384	312	4471	1452	2119	3	6974	1767	9.2	107.3	50.9	167.4
Puducherry	0	0	100	69	45	45	145	114	0.0	2.4	1.1	3.5
Punjab	0	0	2872	0	649	0	3521	0	0.0	68.9	15.6	84.5
Rajasthan	3290	1483	5509	702	408	0	9207	2185	39.9	66.1	12.9	118.9
Sikkim	0	0	238	238	32	32	270	270	0.0	5.7	1.6	7.3
Tamil Nadu	0	0	865	865	0	0	865	865	0.0	20.8	2.5	23.2
Telangana	0	0	3010	0	0	0	3010	0	0.0	72.2	0.0	72.2
Tripura	0	0	249	0	563	330	812	330	0.0	6.0	15.1	21.0
Uttar Pradesh	0	0	543	0	18444	1874	18987	1874	0.0	13.0	442.7	455.7
Uttarakhand	929	661	709	0	195	87	1833	748	27.4	17.0	6.6	51.0
West Bengal	0	0	0	0	0	0	0	0	0.0	0.0	0.0	0.0
Total	**11018**	**7109**	**40310**	**7596**	**30792**	**4078**	**82120**	**18783**	**231.8**	**909.6**	**787.4**	**1928.9**
Source : Prabandh												

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